

**IN THE INCOME TAX APPELLATE TRIBUNAL
DIVISION BENCH, "B" CHANDIGARH**

**BEFORE SHRI N.K. SAINI, VICE PRESIDENT &
SHRI R.L NEGI, JUDICIAL MEMBER**

आयकर अपीलसं./ITA No. 2/Chd/2018

Block period : 1988-89 to 1998-99

| | | |
|---|------|--------------------------|
| M/s Munni Roller Flour Mills Pvt Ltd., Railway Road, Kalayat, Kaithal | बनाम | The DCIT, Kurukshetra |
| स्थायीलेखासं./PAN NO: AACCM5558N | | |
| अपीलार्थी/Appellant | | प्रत्यर्थी/Respondent |

Hearing through video Conferencing

निर्धारितकीओरसे/Assessee by : Shri Tej Mohan Singh, Advocate

राजस्वकीओरसे/ Revenue by : Shri Sandeep Dahiya, CIT

सुनवाईकीतारीख/Date of Hearing : 17.02.2021

उदघोषणाकीतारीख/Date of Pronouncement : 17.02.2021

आदेश/Order

Per R.L. Negi, Judicial Member:

The assessee has filed the captioned appeal against the order dated 08.08.2018 passed by the Commissioner of Income Tax (Appeals), Karnal (for short 'the CIT(A)], pertaining to the block period 1988-89 to 1998-99 vide which the Ld. CIT(A) has dismissed the appeal of the assessee filed against the assessment order passed u/s 158BC(b) r.w.s. 158BB(b) and 143(3) of the Income Tax Act, 1961 (for short 'the Act').

2. At the outset, Ld. Counsel for the assessee submitted that the assessee has opted to settle the issues in the said appeal under the provisions of 'Vivad Se Vishwas Scheme 2020'. The Ld. Counsel

further submitted that an application for withdrawal of the said appeal has already been filed. Hence, the same may be allowed and the assessee may be permitted to withdraw the said appeal.

3. The Ld. Departmental Representative did not oppose the application filed by the assessee.

4. In view of the submissions made by the Ld. Counsel for the assessee, we allow the application filed by the assessee and accordingly dismiss the appeal as withdrawn.

Order pronounced on 17.02.2021.

Sd/-
(N.K. SAINI)
उपाध्यक्ष /Vice President
Dated : 17.02.2021
“आर.के.”

Sd/-
(R.L.NEGI)
न्यायिक सदस्य/ Judicial Member

आदेशकीप्रतिलिपिअग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त/ CIT
4. आयकरआयुक्त (अपील)/ The CIT(A)
5. विभागीयप्रतिनिधि, आयकरअपीलीयआधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्डफाईल/ Guard File

आदेशानुसार/ By order,
सहायकपंजीकार/ Assistant Registrar